

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 pM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/13/2016
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sandeep Kumar

Counsel for P4

for. Hari Shankar Mani

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Respondent Counsel stated that he has received communication from the Counsel for the Petitioner stating that he is not attending before this Bench today due to personal inconvenience. However, Counsel for the Respondent stated that there is a chance of settling the matter between the parties and prayed for time. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

- Sri -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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